

F. No. J-11016/7/2024-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 24th December, 2024

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation before the Supreme Court of India, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrolment No.
Group 'A' Counsel			
1.	Ms. Mili Joy Baxi	K-37, A, Green Park Main, Green Park, New Delhi-110016 Mob: 9825717818 Email: milibaxi@gmail.com	G/737/2018
2.	Ms. Pankhuri Shrivastava	295-296, Supreme Enclave, Mayur Vihar, Phase-1, New Delhi Mob: 9899189200 Email: pankhuris.office@gmail.com	D/761/1999 D/663/1998 (R)
3.	Ms. Agrimaa Singh	H. No. 15, Rail Vihar, Sector-30, NOIDA Mob: 8889199099 Email: agrimaasingh@gmail.com	D/4989/2021
4.	Hitarth Raja	Prahar Apartment, 7 th Floor, Jaymal Parmar Marg, Kalawad Road, Baby Land Hostel, Rajkot, Gujarat Mob: 9638100066 Email: hitarthraja@gmail.com	D/6461/2022
5.	Chirag Madan	C-56, Nizamudding East, New Delhi-110013 Mob: 9999276327 Email: chiragmadan14@gmail.com	D/2212/2013
6.	Abhay Prakash Sahay Lalan	229, Additional Building Complex, Supreme Court, New Delhi Mob: 9213430885, 9810437458 Email: abhayprakashsahay@gmail.com	1493/1991 (Bihar State Bar Council)
7.	Akshat Gupta	163/F, W-2, Western Avenue, Sainik Farms, New Delhi-110062 Mob: 9312131210 Email: akshatgupta1@hotmail.com	D/1479/2010
8.	Ms. Ramya Krishna Tenneti	5, Prasashan Nagar, 'J' Hills, Road No. 72, Hyderabad-500033 Mob: 7702319994 Email: tenneti.ramya@gmail.com	AP/1587/2018
9.	Ms. Shirisha .B	5, Prasashan Nagar, 'J' Hills, Road No. 72, Hyderabad-500033 Mob: 8008556890 Email: shrisha.legal@gmail.com	AP/287/2006

10.	B. S. Rajesh Agrajit	Chamber No. 619, Block-D, Additional Building Complex, Supreme Court, Near Pragati Maidan, New Delhi-110001 Mob: 9811568418 Email: agrajitlawyer@gmail.com	D/1870/1999
11.	Ms. Harshita Choubey	X-19, Third Floor, Hauz Khas, Delhi-110016 Mob: 9999776655 Email: choubey.harshita@gmail.com	D/6402/2017
12.	Rachit Devgun	C-1, Second Floor, Panchsheel Enclave, New Delhi-110017 Mob: 9810654154 Email: rachitdevgun@gmail.com	D/0691/2006
Group 'B' Counsel			
13.	Gaurav Arya	29/20, Shakti Nagar, Delhi-110007 Mob: 9266800007 Email: gauravkhokhar@gmail.com	D/1355/2020

2. The engagement of aforesaid Advocates will be governed by the terms & conditions as per this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


24.12.24

(M. C. Prusty)

Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. The Registrar, Supreme Court of India, New Delhi.
5. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
6. All the Group 'A' / 'B' Counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.


24.12.24

(Kumar Gaurva)

Section Officer (Judicial)

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